## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

STARRED QUESTION NO:51 ANSWERED ON:23.07.2015 Motor Vehicles Agreement Mahajan Smt. Poonam ;Natterjee Shri J. Jayasingh Thiyagaraj

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has signed Motor Vehicles Agreement with the neighbouring countries particularly with Bangladesh, Bhutan and Nepal;
- (b) if so, the details thereof along with the benefits likely to accrue; and
- (c) whether any time limit has been fixed for execution of these agreements and if so, the details thereof?

## Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUSTION NO. 51 FOR ANSWER ON 23.07.2015 ASKED BY SHRI J.J.T. NATTERJEE AND SHRIMATI POONAM MAHAJAN REGARDING MOTOR VEHICLES AGREEMENT

- (a) The Transport Ministers of Bangladesh, Bhutan, India and Nepal (BBIN) signed the BBIN Motor Vehicles Agreement (MVA) for regulating and enabling passenger, personal and cargo vehicle cross border traffic in the four countries on 15th June, 2015 at Thimphu in Bhutan.
- (b) This agreement will reduce cost and time consuming process and procedures as at present and make cross border trade and transport in and through the North-East region of India to and from Bangladesh, Bhutan and Nepal more efficient. It will help enhance people to people contact, trade and regional integration.
- (c) The Transport Ministers of the four countries has laid down a six month work plan for developing protocols and other procedural aspects for implementation of BBIN MVA. The BBIN MVA will enter into force on its ratification and issue of notifications by all the four countries.

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